

(12)

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2606 of 1996

New Delhi, dated the 18th Nov., 1997

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Anand Singh,
S/o late Shri Dhan Singh Maan,
R/o No.686, Near Water Tank,
Alipur,
Delhi-110036.

... APPLICANT

(None appeared)

VERSUS

1. Union of India through
the Secretary,
Ministry of Agriculture,
New Delhi.
2. D.G., ICAR,
New Delhi.
3. Director,
I.A.R.I., Pusa,
New Delhi.

... RESPONDENTS

(By Advocate: Shri A.G.Upadhyaya proxy
counsel for Shri V.K.Rao)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

I note that the applicant has failed to appear either in person or through counsel on 17.11.97 and was absent even on earlier date i.e. 13.11.97.

2. It is noted that even on several earlier dates i.e. 24.10.97, 23.10.97, 23.10.97 and 13.10.97 applicant was absent.
3. The O.A. was listed at Sl. No.4 in the list of cases for regular hearing.
4. In view of the persistent failure of the applicant ^{not to appear} the O.A. is dismissed for default and non-prosecution.

S.R. Adige
(S.R. ADIGE)
Vice Chairman (A)

/GK/